

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 292 OF 2014 &  
IA NO. 25 OF 2015, IA NO. 216 OF 2016,  
IA NO. 419 OF 2017&IA NOS. 547 &548 OF 2018**

**Dated:9<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Gujarat Gas Company Ltd. .... Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board &Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Ms. RaveenaDhamija  
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Ms. SonaliMalhotra for R-1

Ms. ItiAgarwal for R-2

**ORDER**

As agreed by thelearned counsel for the parties, list the matter for further hearing on **06.09.2019.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice ManjulaChellur)  
Chairperson**

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